

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1938
TO BE ANSWERED ON 28.07.2016

MAINTENANCE OF ROADS UNDER PMGSY

1938. SHRI LALLU SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether steps have been taken to handover the maintenance of roads constructed under the Pradhan Mantri Gramin Sadak Yojana (PMGSY) after five years, if so, the details thereof; and
- (b) the names of the States which have given their consent and have formulated rules for the maintenance of roads and are working on this policy?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (b): The road works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are covered by a 5-year maintenance contract, entered into along with the construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD) prescribed under PMGSY by the Ministry of Rural Development. Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts.

National Rural Roads Development Agency (NRRDA), the technical arm of the Ministry of Rural Development, in partnership with International Labour Organization and World Bank has extended support to the States in the maintenance management of rural roads even after the 5 years maintenance contract. Accordingly, a Model Policy Framework for Maintenance of Rural Roads along with a Guidance note for the States has been finalized in close consultation with the States. Based on these documents, the States are required to frame and notify State Rural Roads Maintenance Policy to ensure that the assets created are preserved. 13 States i.e. Himachal Pradesh, Uttarakhand, Uttar Pradesh, Punjab, Rajasthan, Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Tamil Nadu, Assam, Meghalaya and West Bengal have formulated their State Rural Roads Maintenance Policy.
